

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:154

ANSWERED ON:20.02.2001

MONITORING CELL ON LAND RECORD IN KARNATAKA

GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government of Karnataka has sent a proposal to the Union Government for sanctioning a Monitoring Cell to look after the land records in the State;
- (b) if so, the details thereof, and
- (c) the time by which a decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (Prof. RITA VERMA)

- (a) Yes, Sir.
- (b) The State Government of Karnataka has requested for release of Rs.32.00 lakhs so as to develop an effective Monitoring System at the State level for the purpose of operationalisation of land records scheme through computerisation.
- (c) No specific date can be indicated as the proposal is still under consideration.